

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA NO. 213/98
MA NO. 204/98
&
OA NO. 718/98

(4)

NEW DELHI THIS THE 8th DAY OF NOVEMBER, 1999

HON'BLE MR. JUSTICE V.RAJAGOPALA REDDY, VICE CHAIRMAN (J)
HON'BLE MRS. SHANTA SHAstry, MEMBER (A)

In the matter of:

OA No. 213/98

1. Babu Singh S/o Sh. Pyare Lal
2. L.P. Aggarwal S/o Sh. Nek Ram
3. Mai Chand S/o Sh. Leela Ram
4. V.P. Sharma S/o Sh. Ishwari Sharma
5. Rajbir Singh S/o Sh. Maya Ram
6. J.P. Yadav S/o Sh. Ram Chander
7. Dharamvir S/o Sh. Lakhi Ram
8. Munshi Lal S/o Sh. Puni Lal
9. B.P. Ambedkar S/o Sh. Bhikari Lal
10. Sudhanshu S/o Sh. Sukhershwar Jha
11. D.D. Sharma S/o Sh. Hari Ram Sharma
12. R.C. Sharma S/o Sh. Badlu Ram
13. Raghbir Singh S/o Sh. Jug Lal
14. Sharda Nand S/o Sh. Lakhi Ram Mudgil
15. D.P. Shehrawat S/o Sh. Rattan Singh
16. R.C. Bhardwaj S/o Ramji Lal Sharma
17. S.C. Gupta S/o Sh. Nihar Chand
18. G.C. Sharma S/o Sh. Gurdyal Singh
19. B.S. Solanki S/o Sh. Laxmi Chand Solanki
20. S.K. Arora S/o Sh. Kesar Singh
21. Sube Singh S/o Sh. Sant Ram
22. K.K. Verma S/o Sh. Niranjan Lal
23. B.S. Girdhar S/o Sh. Kanshi Ram Girdhar
24. Ishwar Singh S/o Sh. Har Swaroop

CMV

25. Bal Raj Sharma S/o Sh. Rata Singh Sharma
26. Shiv Nath Singh S/o Sh. Lotan Singh
27. Inder Singh Khokhar S/o Sh. Subey Singh Khokhar
28. N.N. Sharma S/o Sh. Radha Krishan Gaur
29. Hoshiar Singh S/o Sh. Manohar Lal
30. L.R. Sangwan S/o Sh. Harde Ram

(All are working with the Respondent No. 2 as T.G.T.)

..... Applicants

(By Advocate: Sh. U. Srivastava)

Vs.

1. National Capital Territory of Delhi through
The Secretary,
5 Sham Nath Marg, Old Secretariate,
New Delhi.
2. The Director of Education,
Directorate of Education, Delhi Administration
Old Secretariate,
New Delhi. Respondents
(By Advocate: Ms. Vibha Mahajan proxy for
Mrs. Avnish Ahlawat)

OA No. 718/98

1. Govt. School Teachers Association (Regd.)
through General Secretary
Sh. P.L. Sharda
221-A, Old Secretariate, Delhi.
2. Om Singh (T.G.T.)
S/o Sh. Sri Chand
R/o III/145, Delhi Admn. Flats,
Karkardooma, Delhi-92.
3. M.L. Bhargava, (Lecturer/P.G.T.)
R/o C-5, Minto Road,
New Delhi.
4. Raj Kishore Sharma (Lecturer/P.G.T.)
S/o Sh. G.K. Sharma,
R/o 35-A, Prem Nagar Phase-II,
Najafgarh, New Delhi-93.
5. K.K. Gahlot (Yoga Teacher)
S/o Late Sh. Ramphal
R/o DA-9B, Hari Nagar,
New Delhi-64.
6. B.C. Saxena, (Drawing Teacher)
S/o Sh. K.C. Saxena,
R/o C-5D/78-A, Janak Puri,
New Delhi.
7. Pohap Singh (Language Teacher)
S/o Sh. Prabhu Singh
R/o 359/25. Shakti Nagar,
Gurgaon.

OM

8. Kanta Sharma (Domestic Science Teacher)
W/o Sh. D.K. Gupta,
C-368, Saraswati Vihar,
New Delhi.

9. M.P. Singh (Vice Principal)
S/o Late Sh. Manohar Singh
R/o S-3/1077, R.K.Puram,
New Delhi-22.
(None)

..... Applicants

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Vs..

1. Union of India,
through Secretary Education,
Ministry of Human Resource Development,
Shastri Bhawan,
New Delhi.

2. Govt. of N.C.T. of Delhi, 3. Director of Education,
Through Lt: Governor, Directorate of Education,
Raj Niwas,
Delhi. *Shri K.C.D. Gangwani, Counsel* Old Secretariat, Delhi.
(By Advocate: Ms. Vibha Mahajan proxy for
Mrs. Avnish Ahlawat) Respondents

O R D E R (ORAL)

BY REDDY. J.

Learned counsel for the applicant again requests for an adjournment. Learned counsel for respondents, however, submits that this matter is covered by the judgment in OA No. 1638/98 dt.26.10.99. We have gone through the papers and we are satisfied that this matter is squarely covered by the judgement in OA No. 1638/98 dt.26.10.99 and batch. These OAs are, therefore, disposed of in ~~accordance with the~~ terms of the judgment in the aforesaid matter.

Shanti
(MRS. SHANTA SHAstry)
Member (A)

"sd"

V.RAJAGOPALA REDDY
(V.RAJAGOPALA REDDY)
Vice Chairman (J)